


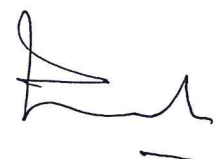
(22)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/338/ (IB)/2017  
NAME OF THE PETITIONER(S) : J. MURUGAN  
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	ROHAN PRASAD KARAN J. J. ADITHYAN REDDY	Counsel for Petitioner	
2.	T. Mahendran	Respondent	

ORDER

Counsel representing both the parties are present and submitted that the parties have settled the matter between them. In this regard, they have filed a joint memo signed by both the parties and the respective counsel. The memo is taken on record. In view of the memo in relation to the full and final settlement of the claim, they prayed to close the matter. Therefore, the matter is closed.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)